

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2998  
(To be answered on the 4<sup>th</sup> August 2016)

SELECTION OF AIR-ROUTES

2998. SHRI M. CHANDRAKASI

Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government proposes to sell some selected international air-routes through tender process, if so, the details thereof;
- (b) the reasons and advantages of such model of flight-services;
- (c) whether such model is functional in any country in the world; and
- (d) if so, the details thereof ?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION  
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b): No Madam. However, National Civil Aviation Policy 2016 provides that the modalities for the allotment of additional capacity entitlements to foreign carriers would be formalised by a Committee headed by the Cabinet Secretary where the Indian carriers have not utilised 80 per cent of their capacity entitlements and foreign countries falls within 5000 km radius and have utilised bilateral rights and pressing for increase in capacity entitlements.

(c) & (d): No such official information is available.

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